


National Company Law Tribunal
Allahabad Bench
Allahabad

CP No. 113(ND)/2013
TP31/397-398/ALL/16/CLB

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2016.

NAME OF THE COMPANY: M/s Hirani Fans & Prints Pvt. Ltd.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
1. 4	Shobhit Chauhan	Lawyer	Milani foris	
2.				

Order dated 10.08.2016

CP NO. 113 (ND)/13 M/s Hirani Fans & Prints Pvt Ltd.

Shri Shobhit Chauhan learned counsel represented that he received instructions of appearance for petitioner and seeks time to file Vakalatnama., There is no representation ^{on} another side. Further, it is reported by Shri Chauhan that compromise for settlement of the disputes is contemplated between the parties. List the matter on 9.9.2016 for appearance and filing Vakalatnama.

The matter shall be listed on 9.9.2016.


SH. VSR AVADHANI (Judicial Member)


SH. H.P. CHATURVEDI (Judicial Member)

Dated 10.08.2016